

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 2168/2017

AKMAL

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(Please list only I.A.No. 5172/20 in Criminal Appeal No. 2168/17 and I.A.No. 5178/20 in Criminal Appeal No. 2171/2019 on 31.1.2020. IA No. 5172/2020 - INTERIM BAIL)

WITH

CrI.A. No. 2171/2017 (II)

FOR INTERIM BAIL ON IA 5178/2020

Date : 31-01-2020 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DEEPAK GUPTA

HON'BLE MR. JUSTICE ANIRUDDHA BOSE

For Appellant(s)

Mr. Siddhartha Dave, Sr. Adv.

Mr. Farrukh Rasheed, AOR

Mr. Ashish Sharma, Adv.

Jamtiben, Adv.

Mr. Arvind Dharendra, Adv.

Mr. Amit Kumar Srivastava, Adv.

For Respondent(s)

Mr. R. C. Kaushik, AOR

Ms. Srishti Singh, AOR

Mr. Gulshan Jahan, Adv.

Mr. Alok Kumar Pandey, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Issue notice on application for interim bail, returnable on 7.2.2020.

Reply may be filed in the meantime.

(SUMAN WADHWA)
AR CUM PS

(PRADEEP KUMAR)
BRANCH OFFICER